

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 24th July, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 77/2017(CZ) (M.A.No.344/17)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Adv.	
FOR HEARING				
2.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP	
3.	Original Application No. 21/2017(CZ)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv.	
4.	Review Application No. 04/2017 inO.A.No. 113/2015(CZ) (M.A.No.271/17)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaoura, Adv. Mr. Yadvendra Yadav, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
5.	Original Application No. 158/2016(CZ) (M.A.No.1099/16)	Naveen Saraswat Vs. State of Rajasthan & 3 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
6.	Original Application No. 56/2017(CZ)	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
7.	Original Application No. 07/2017(CZ)	Shankar Batham Vs State of M.P. & Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv.	
FOR COMPLIANCE				
8.	Appeal No. 06/2017(CZ)	Vikas Enterprises Vs RSPCB & Anr.	Mr. Om ShankarShrivastava, Adv. Mr. Anurag Tripathi, Adv. Mr. Sandeep Singh, Adv.	
9.	Original Application No. 143/2014(CZ) (M.A.No.335/17)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3Ors.	Mr. Shantanoo Saxena, Adv. Mr. Vivek Choudhar, Adv. for Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv.R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ravikant Patidar, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in